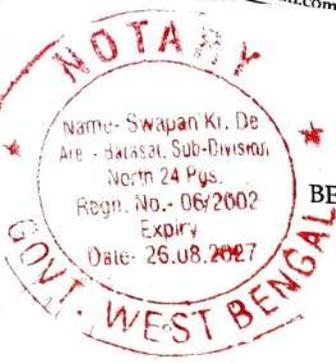


31846



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 200/2014

In The Matter of:

M.C MEHTA

... Applicant

Versus

UNION OF INDIA &Ors.

... Respondents

AFFIDAVIT ON BEHALF OF THE DISTRICT MAGISTRATE & EX-OFFICIO CHAIRMAN OF AND DISTRICT GANGA PROTECTION COMMITTEE, NORTH 24 PARGANAS DISTRICT.

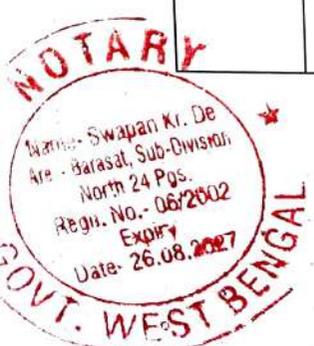
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4.	Minutes of the meeting of DGPC, North 24 Parganas Date 21.12.2022	R-2	18-19
5.	Minutes of the meeting of DGPC, North 24 Parganas Date 15.02.2023	R-3	20
6.	Minutes of the meeting of DGPC, North 24 Parganas Date 12.04.2023	R-4	21-22
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SL. NO. 180/24

Before The Notary Public  
Barasat, North 24 Pgs

30 JAN 2024



31847

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Filed by

Madhumita Bhattacharjee

Advocate

For The State of West Bengal

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(M): 9811785211



31848

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 200/2014/PB

And

In the matter of:

M.C. Mehta

..... Petitioners

-Versus-

Union of India and others.

..... Respondents

Affidavit on behalf of the District Magistrate & Ex-Officio, Chairman  
of the District Ganga Protection Committee, North 24 Parganas District.

I, Sri. Sharad Kumar Dwivedi son of Sri. Hriday Narayan Dwivedi,  
aged about 43 years, by faith- Hindu, by occupation- Service, working as  
the District Magistrate and Collector, North 24 Parganas, Barasat, Pin-  
700124, do hereby solemnly affirm and submit as follows:-

1. That I have been communicated with copy of order/orders in O.A.  
No. 200/2014 by the Ld. Counsel for the State associated with the instant

That this Affidavit is being filed in compliance with the solemn order  
dated 25.09.2023, 24.11.2023 and 06.12.2023 passed by the Hon'ble Tribunal.



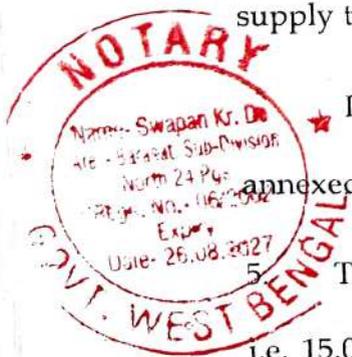
3. That in compliance of Notification vide no. 3206-NGRBA-12012(14)/1/2022-0/0 PRODIR (WBSPMG) dated 09.06.2022 the first meeting of the District Ganga Protection Committee of North 24 Parganas District was held on 28.06.2022 at the participation of members. It was resolved that CEO, KMDA requested to nominate the Executive Engineers of different sectors working in the river bank municipalities. One senior Industrialist and Environmentalist shall be nominated, the members not present should submit study report for steps and fund etc.

Photocopy of the minutes of the meeting dated 28.06.2022 is annexed herewith marked as 'R-1'.

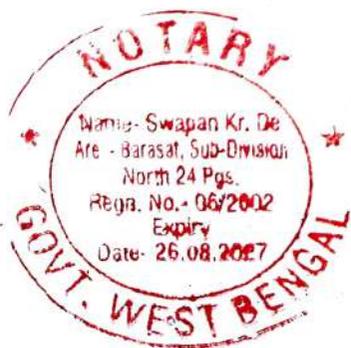
4. That the second meeting of the District Ganga Protection Committee of North 24 Parganas District, in short, DGPC, held on 21.12.2022. The discussions were, in the meeting, held on IEC activities i.e. Industrial Waste Management and the Program Director will organize an orientation programme for effective functioning and the Director was requested to supply the IEC materials.

Photocopy of the minutes of the meeting dated 21.12.2022 is annexed herewith marked as 'R-2'.

5. That, thereafter, meetings of the DGPC were held on different dates i.e. 15.02.2023, 12.04.2023 and 03.08.2023 and in the said meetings it was reported that IEC activities as requested by the WBSPMG were conducted



successfully and effectively in various municipalities including the mega events of the Azadi Ka Amrit Mohotsav. And it was also informed that various STP sites were also conducted with due funfair and publicity. The members are requested to take the IEC drive in a targeted manner and share innovative proposals involving the stakeholders associated with the activities of their department. The proposal for up gradation and promoting the historical Beliaghata Siddheswari Ghat under Halisahar Municipality to Model Ghat and the UD & MA Department and the Program Director was requested for considering the same. In the next meeting, it was resolved for restoration and beatification of the Ghats having historical and cultural important. The ADFO was requested to explore the possibility of schemes of livelihood generation dependent on Jungle. It was also resolved that light fencing and beautification may be made to prevent dumping garbage heaped at the side of canal and to strengthen the banks so as to avoid tidal boar of Ganga. In the meeting it was requested to take initiatives on cleanliness drive to prevent vector borne diseases in the district. It was decided in meeting dated 03.08.2023 that the municipalities should take regular activities on behavioural change in the common people in the one hand and on the other to take regular activities including cleanliness drive for abatement of Ganga Pollution and curbing down Dengue and other



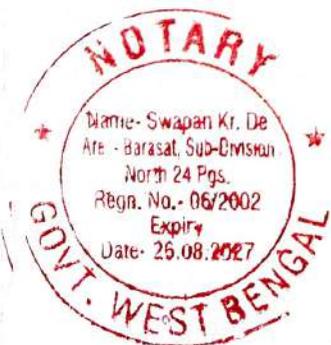
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vector borne diseases. The District Forest Officer was requested for afforestation on river bank and others.

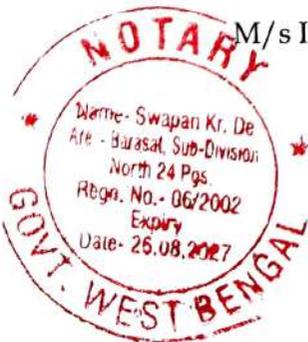
Photocopy of the minutes of the meetings dated 15.02.2023, 12.04.2023 and 03.08.2023 are annexed herewith marked as 'R-3, R-4, and R-5'.

6. That in pursuance of order / direction of the Hon'ble Tribunal, template for compliance are submitted herein below:-

- i) That Ganga towns under North 24 Parganas District of West Bengal are- Baranagar, Kamarhati, Naihati, Bhatpara, Halisahar, Garulia, Panihati, Khardaha, Titagarh, Barrackpore, North Barrackpore and Kanchrapara.
- ii) That the existing Sewage Treatment Plants are 15 in number. List of such Sewage Treatment Plants (full list of such plant with capacity is shown at point no. 1 of the Template). Out of those plants Sewage Treatment Plants in short, STP, at North Barrackpore having capacity of 30 MLD is under construction other STP at Baranagar and Kamarhati with capacity of 60 MLD is under renovation. Besides two STPs with 49 MLD has been proposed for treatment capacity considering projected population of 2037.



- iii) That there exist 100 drains in the Area may it be mentioned that all the drains have been duly vetted as per direction of the Hon'ble National Green Tribunal, in short NGT, passed in OA No. 606 of 2018. The said drains are regularly cleaned by Urban Local Bodies, in short, ULB, and are being intercepted and diverted to the nearby STP in a phased manner.
- iv) That it is stated that Septage Management in the area under consideration is going on regularly co-treated in the existing STPs. To specify in this regard that Faecal Sludge Treatment Plants, in short FSTP at Promod nagar are in number 2 with 60 KLD capacity are functional. It may be placed for consideration of the Hon'ble Court that one FSTP with capacity of 15 KLD at Garulia is proposed under performance based incentive Grant Scheme of World Bank.
- v) That effect of industrial pollution into Ganga in North 24 Parganas area has duly been taken into account and it has been identified that 3 Industries in the area are grossly effecting the pollution over Ganga. The identified industries are - M/s Exide Industries Ltd., M/s S.R. International Paper Mills Pvt. Ltd. And M/s Indian Pulp and paper Pvt. Ltd.



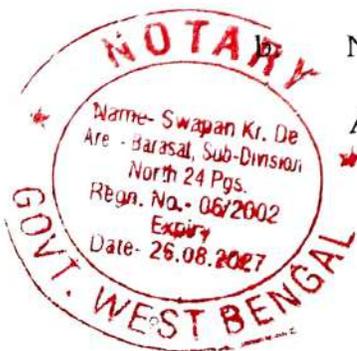
- vi) That solid (Fresh and Legacy) waste management in Ganga Town has been taken with utmost effort and the appropriate order on letter of offer and acceptances have been issued. Total 12 towns are involved and legacy of waste status of Ganga Town so far achieved, have been vividly shown at point no. 5 of the Template.
- vii) That the water quality status has been represented in Graph which has been annexed to the template.
- viii) That River Front Development Including construction of Crematoria in respect of Ghat at Garulia has been completed and Electric cremation in number 3 has been completed. All these are in addition to the existing facilities.

Copy of the Template for compliance is annexed herewith marked as 'R-6'.

7. That save as above the other associate activities under taken by the DGPC is stated herein below:-

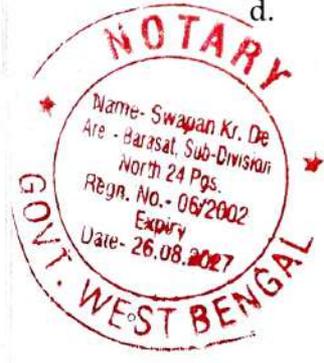
- a. Number of meeting of the DGPC, North 24 Parganas was organized- 5 (28.06.2022, 21.12.2022, 15.02.2023, 12.04.2023 and 03.08.2023) (Photo annexure-I is referred to).

Number of awareness programme conducted as per approved Annual Action Plan on Ganga Utsav- 2022, State Mega Events



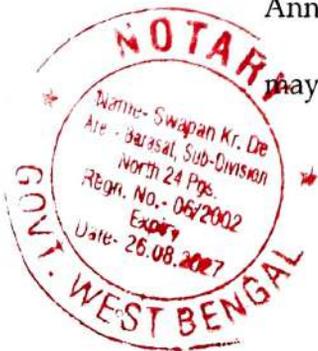
Ganga Utsav-2022, Ghat Pe Haat, Swachhta Pakhwada on Ganga Pollution Abatement, Mission Life Campaign on Ganga Pollution Abatement, International Yoga Day on Ganga Pollution Abatement, Ghat Pe Haat-2023, Swachhata Hi Sava 2023 Ganga Pollution Abatement, World Unity Day- 2023 on Ganga Pollution Abatement and Ganga Utsav-2023, all together 13 programmes were organized at Garulia, Kamarhati, Barrackpore, Halisahar, Kanchrapara, Naihati on different dates. The detail of the programme has been narrated at point no. 8 of the Template along with 05 photographs indicated as Annexure-II to the Template may be referred to.

- c. That IEC activities under taken by the DGPC on 75<sup>th</sup> Independence Day on Ganga Pollution Abatement, 2<sup>nd</sup> National Ganga Council Meeting-2022, Chacha Choudhary Comic Book Distribution on Ganga Pollution Abatement and Durga Puja-2023 display flex on Ganga Pollution Abatement were held on 12 programmes at River side Towns. The details of the programme along with 3 photos marked Annexure-III of the Template at point no. 8c may be referred to.
- d. That Ramlochon and Kuti Ghat in Baranagar Municipality has been protected by installation of metal screens at the meeting



point of the surface / cover drain to the Ganga River Ghat at Baranagar. Paragraph 8d and photo at annexure-IV of the Template may be referred to.

- e. That afforestation programme at River Side road of Barrackpore in Cantonment area has been implemented. Details has been shown at point no. 8e of the Template.
- f. That landscaping and beautification programme has been implemented at Ramprasad Ghat and Rani Rashmoni Ghat in Halisahar and Barrackpore. Photo at annexure-VI in support may be referred to.
- g. That programme of cleanliness drive has been organized and effectively done at Gandhi Ghat, Ramprosad Ghat, Peer Ghat, Glass Kal Ghat in Barrackpore, Halisahar and Titagarh under this District. The details on List of Best Practices has been stated at paragraph no. 8g and 04 photographs under annexure- VII of the Template may be referred to.
- h. That CC Camera on Ganga Pollution Abatement at Ghats named Ramlochon Ghat and Kuti Ghat at Baranagar have been installed. Annexure-VIII being 02 photographs annexed to the Template may be referred to.



i. That it is stated that there are 1179 Health Care Units at Ganga area in this District. The Biomedical Waste Generation is 6646.01 Kg. per day and the said biomedical waste are disposed of by common biomedical waste treatment facilities and thus the biomedical wastes are managed.

Copy of the report is annexed marked as 'R-7'.

8. The report specifying different heads & sub-heads in tabular form in pursuance of order dated 06.12.2023 & 24.11.2023 of the Hon'ble NGT is annexed herewith marked as 'R-8'.

9. That it is submitted that the District Ganga Protection Committee, North 24 Parganas District has taken all possible steps for implementing the programmes vis-à-vis work relating to Ganga Pollution Abatement as submitted herein above, which the Hon'ble Tribunal may graciously be accepted.

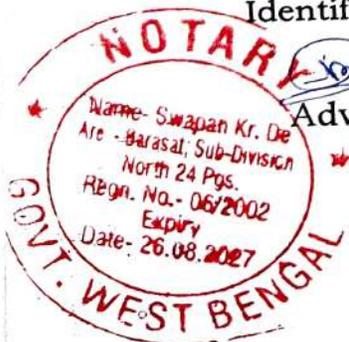
10. That the statements as contained in the foregoing paragraph no. 1 to 9 are true to my knowledge and belief based on records as available in the office of the deponent and the restare my humble submission before this Hon'ble Tribunal.

Identified by me

Solemnly Affirmed Before Me  
This 30th day of Jan 2024  
Duly Identified By N. P. Singh Advocate  
Deponent Shavard Kumar Swireli  
District Magistrate  
North 24 Parganas

Advocate

District Magistrate  
North 24-Parganas, Barasat



S.K. De  
Notary  
Govt. of W.B., Barasat  
North 24 Parganas

30 JAN 2024

31857

-10-

VERIFICATION:

I, the deponent above- named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

Verified at \_\_\_\_\_ on \_\_\_\_\_ day of \_\_\_\_\_ 2024.

Identified by me



Advocate

*Gharad Kumar Dwivedi*

Deponent  
District Magistrate  
North 24 Parganas

District Magistrate  
North 24-Parganas, Barasat

HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
O. A. NO. 200/2014

In The Matter of:  
M.C. Mehta.  
... APPLICANT

VERSUS

Union of India &Ors.

... RESPONDENT(S)

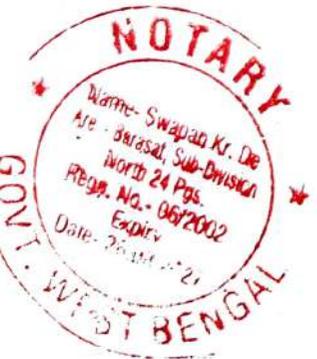
AFFIDAVIT ON BEHALF OF THE  
RESPONDENT No. 04, DISTRICT  
MAGISTRATE & COLLECTOR,  
NORTH 24 PARGANAS DISTRICT.

Ms.MadhumitaBhattacharjee,  
Advocate

For The State of West Bengal

Email: [bhattacharjee.madhumita@gmail.com](mailto:bhattacharjee.madhumita@gmail.com)

(M): 9811785211



TEMPLATE FOR COMPLIANCE UNDER OA 200

Name of the District: North 24 Parganas

Name of the Ganga Towns under consideration of NMCG: Baranagar, Kamarhati, Naihati, Bhatpara, Halisahar, Garulia, Panihati, Khardah, Titagarh, Barrackpore, North Barrackpore, Kanchrapara.

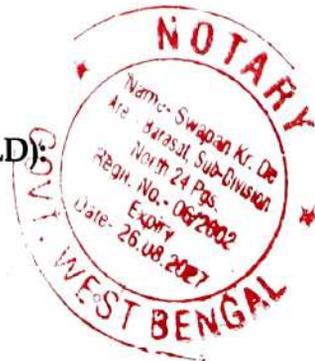
1. Sewage Management:

i. Sewage Generation: 292.70 MLD

ii. Existing Number of Sewage Treatment Plants (MLD)

Sl. No.	STP's Location	Capacity (MLD)
1	Jagaddal Bhatpara New	31.0
2	Shyamnagar	10.0
3	Jagaddal Bhatpara old	9.5
4	Kankinara STP, Madrail, Bhatpara	10.0
5	Naihati	11.56
6	Barrackpore*	18.0
7	Barrackpore*	6.0
8	Halisahar*	16.0
9	Garulia	7.9
10	Titagarh	4.5
11	Titagarh	4.5
12	Bandipur (Khardaha)	14.0
13	Naihati	6.5
14	Panihati	12.0
15	Kanchrapara	18.0
<b>Total</b>		<b>15 (179.46 MLD)</b>

iii. Number of STP under Construction (MLD):



Sl. No.	STP's Location	Capacity (MLD)
1	North Barrackpore	30
<b>Total</b>		<b>1 (30 MLD)</b>

iv. Number of STPs under renovation (MLD):

Sl. No.	STP's Location	Capacity (MLD)
1	Baranagar & Kamarhati	60
<b>Total</b>		<b>1 (60 MLD)</b>

v. Number of STPs are under Proposal: 2 (49 MLD)

**Note:**1. Proposed Treatment capacity has been considered by taking into the projected population of 2037.

**2. Drains:**

District	No. of Drains	Remarks
North 24 Parganas	100	All the Drains have been duly netted as per directions given by Hon'ble NGT under OA 606/2018. These are regularly cleaned by the concerned ULBs and are being intercepted and diverted to the nearby STPs/Proposed STPs in a phased manner.

**3. Septage management:**

Septage is being regularly co-treated in the existing STPs.

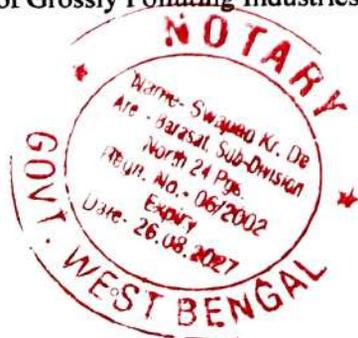
2 no. FSTPs (60 KLD at Promodnagar area) are functional.

1 no FSTP (15 KLD at Garulia under Performance based Incentive Grant Scheme of World Bank) has been proposed.

**4. Industrial Pollution Control:**

District: North 24 Parganas

Nos. of Grossly Polluting Industries (GPIs): 03 nos.



Sl. No.	Name of GPI
01	M/s.Exide Industries Ltd.,91, New Chord Road, Athpur,Shyamnagar, Dist.- 24 Pgs(N)Pin-743128
02	M/s. S. R. International Paper Mills Pvt. Ltd. Vill. Bhatpukur, P.O.-Kampa, P.S.-Bizpur, Dist.-North 24 Parganas, Pin-743193
03	M/s. Indian Pulp and paper pvt. Ltd. PO Hazarinagar, PS Naihati, Dist-24 Pargana (N) Pin - 743135

Present Status: Complied with Standard

### 5. Solid (Fresh and Legacy) waste management:

#### Fresh Waste Processing Status of Ganga Towns

SL. No.	ULB	Ward	Per day Total Fresh Waste Generation (TPD)	Segregation in no of wards	Per day quantity of Total Waste being collected in Segregated Manner (TPD)	Collection and Transportation Total In TPD	Waste Processing in TPD TOTAL	Tender Status
1	Baranagar	34	167	34	150.43	167		LoA cum work order issued
2	Barrackpore	24	50	24	50	50		LoA cum work order issued
3	Bhatpara	35	205	35	205	205	15.98	Standalone tender to be floated.
4	Garulia	21	35.77	17	24.60	35.77	21	Integrated fresh tender to be floated both for Legacy and Fresh Waste
5	Halisahar	23	52	23	40.60	52	11.3	Integrated fresh tender to be floated both for Legacy and Fresh Waste
6	Kamarhati	35	160	28	135.97	160		LoA cum work order issued
7	Kanchrapara	24	53.84	19	37.33	53.84	20.33	LoA cum work order issued



8	Khardah	22	46.437	22	30.18	46.437		Integrated fresh tender to be floated both for Legacy and Fresh Waste
9	Naihati	31	107	31	80.55	107	8.76	Work started
10	North Barrackpore	23	73	23	73	73		Tender to be floated
11	Panihati	35	176	35	129.77	176		After resolving the local issues by the Hon'ble MP (Sri. Sougata Roy), decision will be taken
12	Titagarh	23	47.7	14	26	47.7	5.73	Integrated fresh tender to be floated both for Legacy and Fresh Waste

**Legacy Waste Status of Ganga Towns**

SL. No.	ULB	No. of Dump sites	Area (In Acre)	Estimated Quantity of Legacy Waste (in MT)	Status	Legacy Waste Processed	Acre reclaimed
1	Baranagar	1	22.68	854726	Started	674254	11.75
2	Bhatpara	2	2.57	58260	Completed	58100	2.57
3	Garulia	1	1.8	52449	Started	22650	0.50
4	Halisahar	1	0.84	6799	Started	2290	0.34
5	Kamarhati	1	8	155764	Started	26000	3
6	Kanchrapara	1	3	24282	Completed	24082.6	3
7	Khardah	1	2.75	46118	Completed	46120	2.34
8	Naihati	3	23.94	300000	Started	220000	15.12
9	Panihati	1	1.50	51767	Completed	51769	1.5
10	Titagarh	1	4.9	120886	Started	115008.21	1.37

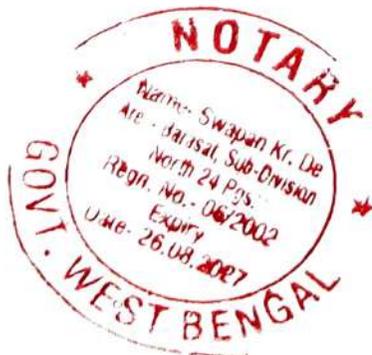


6. **Water quality status:** Annexure- is the graphical representation of various water quality parameters as recorded at different PCB water monitoring stations.

7. **River Front Development including construction of Crematoria:**

- Ghat- 9 no. of Ghats at Garulia have been completed.
- Electric Crematoria - 3 no. of EC have been completed.

All these are in addition with the existing facilities.



31863

Ameywa - R-1

First Meeting of the Reconstituted District Ganga Committee

Date: 28.06.2022

Conference Hall of the Office of the District Magistrate, m North 24 Parganas

Time 3.00 pm

Attendance in a separate sheet.

The District Magistrate & Chairman, District Ganga Committee, North 24 Parganas took Chair and thanked all members present.

Since many members of the reconstituted committee were new, he requested the District Forest Officer, North 24 Parganas and who was the Member Convener of the erstwhile District Ganga Committee to briefly enlighten the members on the purpose and functions of the Committee.

The DFO briefly described the functions as enumerated in the The Gazette of India Notification no. 2458 dated October 7, 2016.

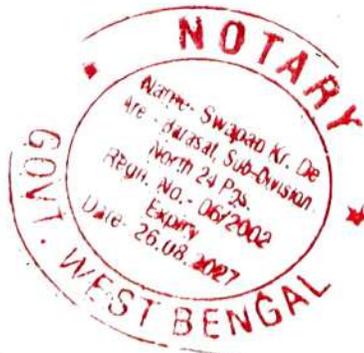
He also pointed out that since all the administrative units of North 24 Parganas that situated by the bank of the Hooghly river are Municipalities under Kolkata Municipal Area (KMA), most of the works under the Namami Gange program are executed by Kolkata Metropolitan Development Authority (KMDA). So, to function effectively, the Executive Engineers of different relevant wings of KMDA working in these municipalities need to be co opted.

The Chairman also emphasized that since the riverbank municipalities are very congested and heavily industrialized and most of which are basic industries, a senior industrialist and two senior environmentalists, preferably from the concerned zone of the district and having experience in working with Ganga (Hooghly) should be co-opted.

All the members agreed that the most important and immediate issue at the moment was to identify the threats to the river that are being caused by the activities of their department and the ways to mitigate them.

Executive Engineer, PHED reported that the water of the river assumes red color during the month of February/March every year. This is an unexplained phenomenon. Since the water is utilized as raw water in water treatment plants and in various other ways, this need to be taken up for further study.

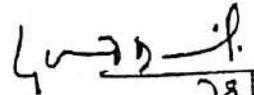
It was placed that the as per DO letter no. Estt.01/2016-17/0111/NMCG dated 26<sup>th</sup> April 2022 forwarded by APD, WBSPMG, by e mail dated June 02<sup>nd</sup>, 2022, District Program for World Yoga Day was organized by the Garulia Municipality. The expenditure of the program may be met up from the available DGC Fund of Rs. 250000/-. The balance fund may be utilized for procuring some office furniture, computers, articles, stationeries and other items for functioning of the DGC office if approved by the committee.



After thorough discussion, the following decisions were taken:

1. CEO, KMDA will be asked to nominate the Executive Engineers of different Sectors working in the riverbank municipalities whose works directly impact the river Ganga(Hooghly). They will be co-opted as nominated members.
2. One senior Industrialist and two Environmentalists will be nominated by the Chairman of the DGC and their names will be sent to WBSPMG (NMCG) for approval.
3. All members, including those who could not turn up in the meeting should submit a study report on various sources/means of pollution-industrial as well as municipal , erosion, deforestation, impact of the pollution of the river in the marine life and other relevant points so that definite action points can be taken up by the committee. The study report should be sent to the Addl. District Magistrate(Try.), North 24 Parganas and Member Convener, DGC before the 15<sup>th</sup> of July. (Mail id: [admt.nprg@gmail.com](mailto:admt.nprg@gmail.com)). The reports will be discussed in the next meeting of the DGC which will tentatively be held in the third week of July.
4. The fund for organizing District Programme for World Yoga Day on 21<sup>st</sup> June will be provided to Chairman, Garulia Municipality from the District Ganga Committee fund of Rs. 2.5 lakh once his claim is received. From the balance fund, a computer set up, some office furniture, stationaries will be procured.

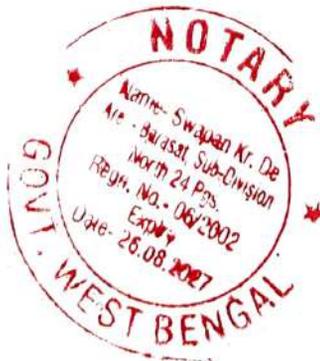
With no other point to discuss, the meeting ended with thanks to and from the Chair.

  
29/06/22

Chairman, District Ganga Committee

&

District Magistrate  
North 24 Parganas



3<sup>rd</sup> meeting of the reconstituted District Ganga Committee

Date : 21.12.2022

Time : 4.00 p.m.

Venue : Chamber of the District Magistrate, North 24 Parganas.

The District Magistrate and the Chairman of the District Ganga Committee, North 24 Parganas took chair and thanked all members present at the meeting.

The resolution of the previous District Ganga Committee was taken up.

On the basis of the resolution, study reports from different members were submitted and those were taken up for discussion one after another.

The Convenor and Addl. District Magistrate(Try) informed the Committee that different programmes were taken up in the District as and when directed by the WBSPMG like Azadi Ka Amrit Mohotsov at Garulia Municipality , "Ghat par Hat" at Garulia Municipality, various IEC activities at Garulia Municipality, "Ganga Utsav" on 04.11.2022 at Garulia Municipality, "Mega Events of Ganga Utsav" from 15.11.2022 to 17.11.2022 at Garulia and Kamarhati Municipality and Barrackpore Sub Division.

The requisition of the fund to the scale as instructed by the higher authority was claimed from WBSPMG.

The members expressed the need for an orientation camp for which the Program Director, WBSPMG may be requested.

The Additional District Magistrate(Try) and Convenor of DGC requested the OC Municipal Affairs to present the present the status of different works taken up in different administrative units.

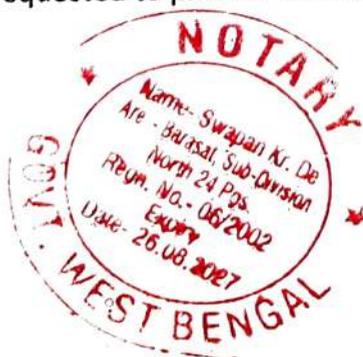
It was seen from the list of works/projects that the members are in complete darkness about the works/projects, since KMDA was the executing agency in all the works/projects, the need of a competent representation of KMDA was reiterated.

Regarding the approved IEC drive, the Chairperson opined that the IEC drive should be taken up in a targeted manner. To be more specific, the aquatic life and Bio-diversity related IEC should be taken up in the fishermen dominated area.

The general pollution related IEC works shall be taken up in the bathing ghats and immersion ghats.

Industrial Units shall be taken up for industrial waste management related IEC activities etc.

The WBSPMG shall be requested to provide the soft copies of the materials for IEC.



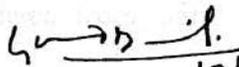
31866

The District Magistrate and the Chairman, District Ganga Committee also opined that since all the administrative units are within the jurisdiction of Barrackpore Sub-Division, the Sub-Divisional Officer, Barrackpore should also be co-opted.

After thorough discussion, the following discussions were taken:

- 1) The Program Director, WBSPMG will be requested to organize an orientation program for the members of the District Ganga Committee for effective functioning of the body.
- 2) The Chief Executive Officer, KMDA will be requested to nominate a competent Officer for co-optation in the DGC, North 24 Parganas for effective functioning of the Committee.
- 3) IEC drives shall be taken up in a targeted manner and the respective departments shall take up the activities.
- 4) The Program Director, SPMG shall be requested to supply the IEC materials which will be printed locally by the executing agencies/departments/ULBS.

With no other points to discuss, the meeting ended with thanks to and from the Chair.

  
10/01/23  
Chairman, District Ganga Committee  
&  
District Magistrate  
North 24 Parganas



31867

Amey - R-3

Minutes of the District Ganga Committee Meeting

Date : 15.02.2023

Time : 3.00 PM

Venue : Conference Hall no. 1, Office of the District Magistrate, North 24 Parganas.

[Attendance in separate sheet]

The District Magistrate, North 24 Parganas and Chairman, District Ganga Committee, North 24 Parganas took Chair thanked all the members and requested the Addl. District Magistrate (Try.) to initiate the discussion.

The Addl. District Magistrate(Try.) briefed the house that the various programs and IEC activities as requested by the WBSPMG were conducted successfully and effectively in various municipalities including the mega events of the Azadi Ka Amrit Mohotsav.

An amount of 18,50,000(Rs.Eighteen Lakh fifty thousand ) only has been requisitioned from WBSPMG on the basis of item wise expenditure break ups received from Garulia & Kamarhati municipality and the Sub-Divisional Officer, Barrackpore.

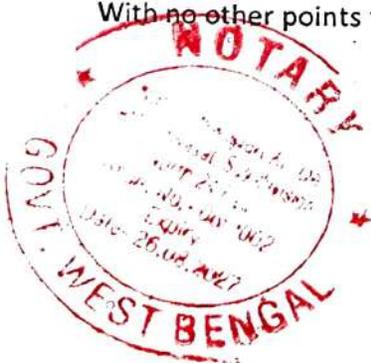
He also stated that the inaugural programs of various STP sites on 30<sup>th</sup> December were also conducted with due fanfare and publicity. The municipalities involved in these programs requested for placement of fund for the expenditure incurred in organizing the same.

ADM(T) has requested to the OC , Municipal Affairs to send the requisition of fund for organizing the programs on 30.12.2022 with a item wise break up to WBSPMG and to send the previous utilization certificates of previous allotment.

ADM(T) and requested all members to take up the IEC drive in a targeted manner and share innovative proposals involving the stakeholders associated with the activities of their department.

The proposal of Sri Subodh Adhikary, Hon'ble MLA , 103, Bijpur Assembly Constituency to upgrade and Promote the historical Beliaghata Siddheswari Ghat under Halisahar Municipality to Model Ghat was placed and it was decided that the same would be sent to the Principal Secretary, UD& MA Department and the Project Director , WBSPMG for considering the same.

With no other points to discuss, the meeting ended with thanks to and from the chair.



  
Additional District Magistrate(Try),  
North 24 Parganas

Annexure - R-4

31868

Minutes of the District Ganga Committee Meeting

Date : 12.04.2023

Time : 4.30 PM

Venue : Conference Hall no. 1, Office of the District Magistrate, North 24 Parganas.

[Attendance in separate sheet]

The meeting was Chaired by the Hon'ble District Magistrate, North 24 Parganas. The Additional District Magistrate (LR), North 24 Parganas, The Sub Divisional Officer, Barrackpore, EE, PWD and other members were present in the meeting. The meeting started with thanks to and from the chair and following issues were discussed and following decisions have been taken:-

At the very beginning, the OC, Municipal Affairs place the status of Accounts of the District Ganga Committee which was approved. (attached in separate sheet).

He then briefed the house about the proceedings of the meeting of Arth Ganga and requested the Chairman to guide the house towards proper implementation of it.

The District Magistrate and the Chairman, DGC requested the members to express their views.

Executive Engineer, Irrigation and Waterways Deptt. stated that there are many bathing and ferry Ghats within the jurisdiction of Barrackpore Sub division. The ghats like Mohosavtala ghat , Babughat etc. also play an important role in daily life as well as during festivals. So restoration and beautification is needed for the ghats.

(1) The Chairman requested the Sub Divisional Officer Barrackpore to identify some of such Ghats with historical and cultural importance and request the concerned municipalities to send some proposals. He also emphasised that the plans should include toilet blocks and other innovative facilities that will function in self sustaining mode.

(2) The District Magistrate requested the ADFO to explore the possible schemes of livelihood generation for people fully or partially dependent on the Jungles .

(3) The Executive Engineer, Irrigation and Waterways Department pointed out that there are stretches in the canal sides where rampant dumping of garbage is being done by some unknown entities. These in turn are giving into the canal water and disrupt the canal network affecting the Hooghly rive on one way or the other. He suggested that light fencing and beautification may be considered to prevent the dumping. The District Magistrate instructed him to submit the proposal within two weeks.

(4) The members of the committee expressed their concern over the erosion of the riverbank in different locations . Some portions are vulnerable during the Tidal Boar of Ganga The banks are required to be strengthened in such a way so that it can bear the dash of the powerful waves during the Boars. The District Magistrate instructed to submit the proposal within two weeks.

(5) Regarding the inspection of the assets created under Namami Gange, as per the direction of the Program Director, WBSPMG, teams consisting of the Representative of Executive Engineer, PWD, OC, MA/DMDC deputed by SDO, Barrackpore and one engineer from the municipality shall visit the sites and submit report by 5<sup>th</sup> of each month for onward transmission to the WBSPMG.

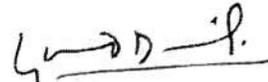


31869

The District Magistrate requested the SDO, Barrackpore, to prepare plan for such activities as was taken up during the Ganga Utsav In any municipality under his jurisdiction.

The District Magistrate also requested all members to take initiatives on cleanliness drive to prevent vector borne diseases In the district.

As there was no other point to discuss more the meeting ended with thanks from and to the Chair.



Chairman

District Ganga Committee

&

District Magistrate

North 24 Parganas



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Annexure - R - 5

Minutes of the meeting of the District Ganga Committee

Date : 03.08.2023

Time: 4:00 pm

Venue: Conference Hall no. I, Office of the District Magistrate, North 24 Parganas

Attendance in separate sheet

The District Magistrate, North 24 Parganas took Chair and initiated the discussion with thanks from the Chair.

He then requested the Addl. District Magistrate (Dev.) and Member Convenor, District Ganga Committee (DGC) to proceed with agenda wise discussion.

The Additional District Magistrate (Dev.) informed the house that in the reconstituted DGC, two environmentalists and one industrialist were to be incorporated as members nominated by the District Magistrate and Chairman of DGC.

Letters were issued to DFO & GM, DIC for proposing the names of eminent environmentalists & industrialist.

DFO proposed the names of -

1. Sri Ashim Mazumder, Director, Paribesh Bandhu Foundation.
2. Sri Shantanu Biswas, Joint Secretary, Paribesh Bandhu Foundation
3. Sri Abhishek Ghatak, Secretary, Belgharia Nature Welfare Society.

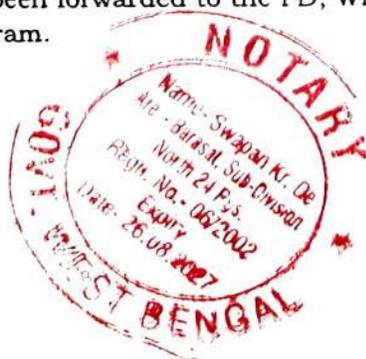
The name of the industrialist has not been received as yet.

The three environmentalists were present in the meeting and were welcomed by the Chairman and the other members of the committee.

Then Additional District Magistrate (Dev.) requested the house to discuss on the action taken over the decisions taken in the meeting dated 12.04.2023.

SDO, Barrackpore reported that there are 128 Ghats in within the jurisdiction of Barrackpore as well as within North 24 Parganas. Many of these ghats have rich cultural and religious heritage. Some of these ghats are Mahotsavtala Ghat in Panihati municipality the place from where Sri Chaitanya Mahaprabhu started for Nilachal. The Ramprasad Ghat of Halisahar municipality which is also known as the Siddeswaritala Ghat is famous for its association with the saint poet Ramprasad who used to frequent the ghat. He stated that the proposal of Siddeswaritala Ghat has been submitted by the Halisahar Municipality.

O/C Municipal Affairs reported that the proposal of renovation of Siddeswaritala Ghat has been forwarded to the PD, WBSPMG for taking up the same under Namami Ganga Program.



Additional District Magistrate (Dev.) requested the SDO, Barrackpore to request the Chairpersons of the Municipalities under his Jurisdiction to submit proposals of renovation/beautification of Ghats with a view to abatement of river pollution and which will run his self sustaining mode and also to organize regular cleanliness drive in the ghats.

The DFO represented by ADFO was requested in the earlier meeting to explore possibilities of livelihood generation under Mission Life program.

The DFO informed the house that there is very little forest portion within the purview of Forest Department in the district. So the possibility of such scheme is very limited in the district.

Addl. District Magistrate (Dev.) requested him to explore the afforestation related livelihood schemes.

Director, Paribesh Bandhu Foundation suggested planting of coconut trees which will serve the purpose of preventing erosion and also will contribute to the livelihood of the locals.

The Executive Engineer, Canals Division, Irrigation & Waterways Department reported that as per resolution of the previous meeting, two proposals amounting to Rs. 25,19,304/- (Rupees twenty five lakh nineteen thousand three hundred and four) only and another of Rs. 4,56,024/- (Rupees four lakh fifty six thousand twenty four) only had been submitted, the first one for Bagiola Canal the other for Ichapur Canal.

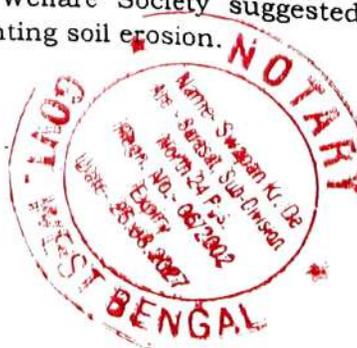
O/C, Municipal Affairs informed the house that both the schemes had been forwarded to the PD, WBSPMG for consideration for taking up.

The Executive Engineer, I & W Urban Drainage division reiterated the apprehension of erosion of the riverbank in the densely populated areas like Annapurna Ghat, Kangali Ghat & Babu Ghat in the Garulia Municipality. There may be fatal accidents in these Ghat areas and dwelling units may be eroded away by the river during the tidal boars. Palliative measures will be of no use in these stretches of the river.

He also informed that the thorough strengthening work of these stretches of the river with cost nearly Rs. 1.5 crore for only 300 meters and nearly 5km of river bank has to be strengthened.

Addl. District Magistrate (Dev.) requested the Executive Engineer to list up such patches & send proposal in tabular form.

The Secretary, Belghoria Nature Welfare Society suggested planting of trees like Sonajhuri, Akashmoi etc. for preventing soil erosion.



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Regarding the regular monitoring of the assets created under Namami Ganga Program, it was reported by the OC, MA that the format along with the composition of the inspecting team has been shared with all concerned. SDO, Barrackpore proposed if an inspection Calendar may be prepared from the District end.

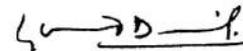
He also stated that various programs are conducted by the municipalities on various occasions as per the direction of the WBSPMG. The municipalities get the fund for the programs after a long time. So some municipalities are getting reluctant in conducting the events. If WBSPMG could be requested to release 50% of the fund before the execution of the program.

After prolonged deliberations, the following decisions were taken:

1. Sub Divisional Officer, Barrackpore to request the Chairpersons of the riverbank municipalities to propose renovation/beautification of ghats having cultural heritage.
2. Municipalities to take up activities for behavioral change in the common public through regular activities including cleanliness drive with a goal towards abatement of Ganga Pollution and curbing down dengue and other vector borne diseases.
3. The Executive Engineer, Urban Drainage Divn., Irrigation & Waterways Deptt. shall submit proposals for strengthening the riverbank in a tabular form.
4. O/C, MA to prepare a calendar of inspection of the assets created under Namami Gange program and share with all the members of the inspecting teams and the Sub Divisional Officer, Barrackpore.
5. DFO, North 24 Parganas to explore the possibilities of afforestation in the riverbank and livelihood generation from that.

With no other points to discuss, the meeting ended with thanks to and from the Chair.





District Magistrate

&

Chairperson, District Ganga Committee  
North 24 Parganas

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Annexure-R-6

**Associated activities undertaken by DGPC, North 24 Parganas****8.a. Number of Meetings organized (since Inception as on date) :**

Sl. No.	Name of Meeting	Date of Meeting	Number of Meeting	Photos
1	DGPC Meeting	28.06.22,21.12.22,15.02.23,12.04.23 & 03.08.23	5	Annexure -I

**8.b. Number of Awareness Programme conducted as per approved Annual Action Plan- component wise:**

Sl. No.	Name of the Awareness programme	Date of Programme	Component	Number of Programme	Name of the Municipality	Photos
1	Ganga Utsav 2022	04.11.2022	Cultural Events focusing on the importance of River Ganga & its tributaries&Sit and Draw Competition	1	Garulia	Annexure -II
2	State Mega Events Ganga Utsav 2022	15.11.22 to 17.11.22	Cultural Events focusing on the importance of River Ganga & its tributaries and Ganga Aarti	2	Garulia & Kamarhati	Annexure -II
3	Ghat Pe Haat	30.09.2022	Ganga Aarti & Promote the livelihood generation showcasing local products preferably,	1	Garulia	Annexure -II
4	Swachhta Pakhwada on Ganga Pollution Abatement	31.03.2023	Sit and Draw Competition, Cleanliness Drives in Ghats & Strategic Locations.	1	Garulia	Annexure -II
5	Mission Life Campaign on Ganga Pollution Abatement	03.05.23 to 05.06.23	Cleanliness Drives and ShramDaan& Ghat pe Haat	2	Barrackpore & Garulia	Annexure -II
6	International Yoga Day on Ganga Pollution Abatement	21.06.2023	International Day of Yoga on the River bank to strengthen River –People connect ( <b>Vasudhaiva Kutumbakam</b> )	1	Barrackpore	Annexure -II
7	Ghat Pe Haat 2023	24.09.23 to 30.09.2023	Sit and Draw Competition & Promote the livelihood generation showcasing local products preferably.	1	Halisahar	Annexure -II
8	Swachhta Hi Seva 2023 on Ganga Pollution Abatement	16.09.23 to 02.10.2023	Cleanliness Drives in Ghats & Strategic Locations. ( <b>Garbage free India</b> )	1	Kanchrapara	Annexure -II
9	World Unity Day 2023 on Ganga Pollution Abatement	31.10.2023	Special Campaign like Marathon, Cycling, Football, Yoga, Volleyball & other Sports event etc.	2	Garulia& Kanchrapara	Annexure -II
10	Ganga Utsav 2023	04.11.2023	Ganga Aarti, Sit and Draw Competition, Projection of Documentaries on FSTP & FSSM Policy, Cultural Events focusing on the importance of River Ganga & its tributaries.	1	Naihati	Annexure -II



## 8.c. IEC Activities undertaken- component wise:

Sl. No.	Name of the IEC Activities	Date of Programme	Component	Number of Programme	Name of the Municipality	Photos
1	75 <sup>th</sup> Independence Day ( Azadi ka Amrit Mahotsav ) on Ganga Pollution Abatement	15.08.2022	Hosting National Flag by Self Help Group members & Felicitating Old & Respected persons of Garulia Municipality	1	Garulia	Annexure -III
2	2 <sup>nd</sup> National Ganga Council Meeting 2022	30.12.2022	Conduction of local events at project site of inauguration and Cultural performance involving local artists and school students.	8	Halisahar, Barrackpore, Garulia, Panihati, Titagarh, Naihati, Kanchrapara & North Barrackpore (STPs)	Annexure -III
3	Conducting Inauguration Programme of Ghat on Ganga Pollution Abatement	30.03.2023	Wall Painting, Selected Ganga Ghats to aware the River – people connect.	1	Halisahar	Annexure -III
4	Chacha Choudhary Comic Book Distribution on Ganga Pollution Abatement	26.09.2023	Comic Book	1	Barrackpore-I, Block	Annexure -III
5	Durga Puja 2023 Display Flex / Banner on Ganga Pollution Abatement	19.10.23 to 24.10.2023	Display flex/ banners with the message of River Pollution Abatement during ensuing Durga Puja 2023	1	Kanchrapara	Annexure -III



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Annexure - R-6

## 8.d. Ghat Protection:

Sl. No.	Name of the Ghat	Activities	Name of the Municipality	Photos
1	Ram Lochan Ghat & Kuti Ghat	Installed a metal screens at the meeting point of the surface/cover drain to the Ganga River Ghats	Baranagar	Annexure -IV

## 8.e. Afforestation:

Sl. No.	Range	Beat	Mouza & J.L No.	Forest Land / Non Forest Land	Scheme under which plantation was created	Head Service	Type of plantation Strip / QGS etc	Location of Plantation	Area	No. of Saplings planted	Spacing	Photos
1	2	3	4	5	6	7	8	9	10	11	12	13
1	Barrackpore S.F. Range	Barrackpore II	Barrackpore Cantonment Area	Non Forest Land	Namami Gange	Namami Gange	Avenue Plantation	River side road of Barrackpore Cantonment Area	2 Km.	500 nos.	4 mt. X 4mt.	Annexure -V



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**8.f. Landscaping and Beautification:**

Sl. No.	Name of the Ghat	Name of the Municipality	Photos
1	Ramprasad Ghat	Halisahar	Annexure -VI
2	Rani Rashmani Ghat	Barrackpore	Annexure -VI

**8.g. List of Best Practices:**

Sl. No.	Name of the Ghat	Activities	Name of the Municipality	Photos
1	Gandhi Ghat	Display flex/ banners with the message of River Pollution Abatement	Barrackpore	Annexure -VII
2	Ramprasad Ghat	Cleanliness Drives and dustbin installation in Ganga Ghats.	Halisahar	Annexure -VII
3	Peer Ghat	Convincing the people around the river Ganaga not to pollute the river Ganga	Titagarh	Annexure -VII
4	Glass Kal Ghat	Cleaning around the Ganaga River Ghat and Ghat every Sunday	Titagarh	Annexure -VII

**8.h. Any other issues fit to be mentioned:**

Sl. No.	Name of the Ghat	Activities	Name of the Municipality	Photos
1	Ram Lochan Ghat	Installed CC Camera on Ganga Pollution Abatement at Ghats	Baranagar	Annexure -VIII
	Kuti Ghat	Installed CC Camera on Ganga Pollution Abatement at Ghats	Baranagar	Annexure -VIII



31877

Annexure - I



District Ganga Protection Committee Meeting



31878

Annexure – II



Ganga Utsav 2022 at Garulia Municipality

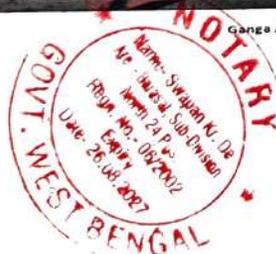


Ganga Arati



Jana-srot-katha-koi-a performance by local clubs

State Mega Events Ganga Utsav 2022 at Garulia & Kamarhati Municipality



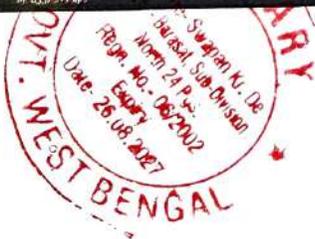
Annexure - II  
31879



Ghat Pe Haat 2022 at Garulia Municipality



Swachhta Pakhwada 2023 at Garulia Municipality



# 31880

## Annexure – II



Mission Life 2023 at Garulia Municipality

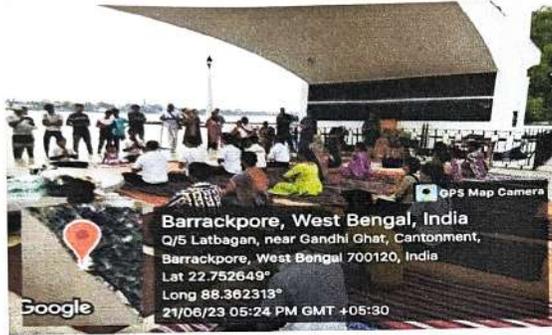


Mission Life 2023 at Barrackpore Municipality



# 31881

## Annexure – II



International Yoga Day 2023 at Barrackpore Municipality



Ghat PeHaat 2023 at Halisahar Municipality

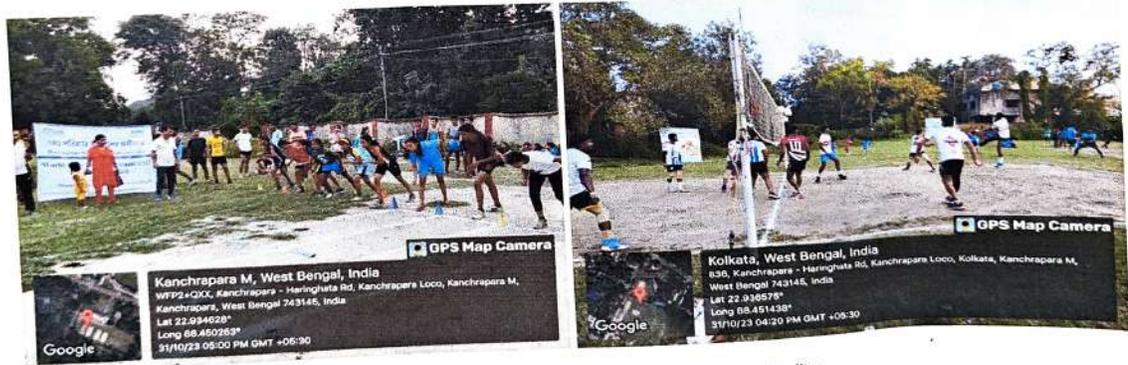


# 31882

## Annexure – II



Swachta Hi Seva 2023 at Kanchrapara Municipality

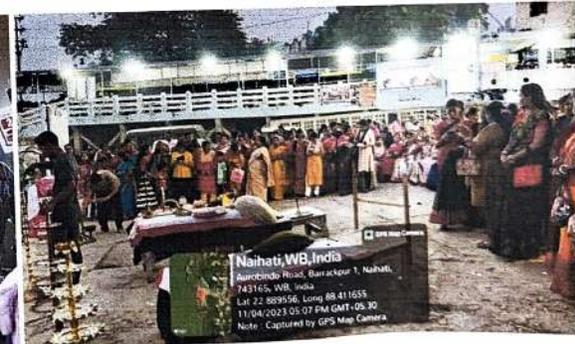


World Unity Day 2023 at Kanchrapara & Garulia Municipality



# 31883

## Annexure – II



Ganga Utsav 2023 at Naihati Municipality



31884



2<sup>nd</sup> National Ganga Council Meeting 2022 on 30.12.22 at STPs



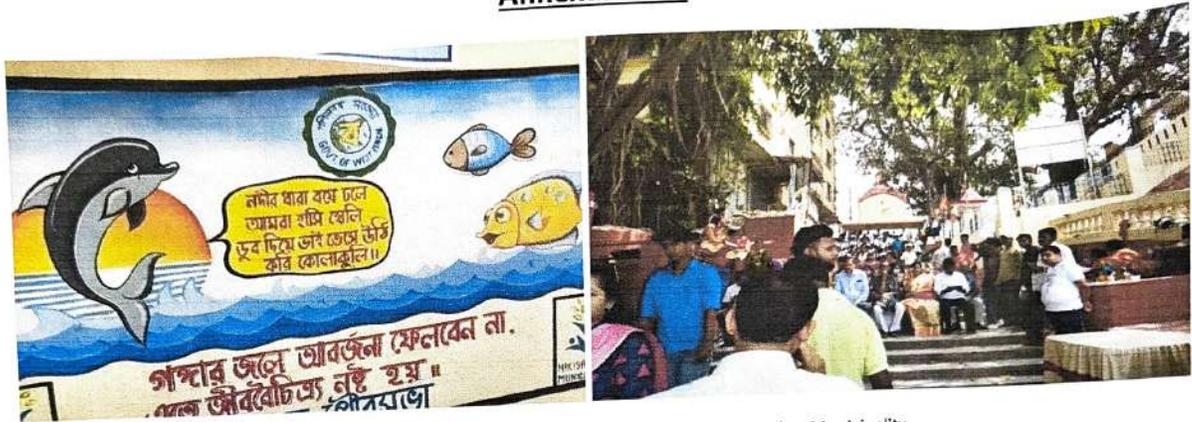
75<sup>th</sup> Independence Day 2022 (Azadi Ka Amrit Mahotsav) at Garulia Municipality



Annexure - III

# 31885

## Annexure – III



Conducting Inauguration Programme of Ghat 2023 at Halisahar Municipality

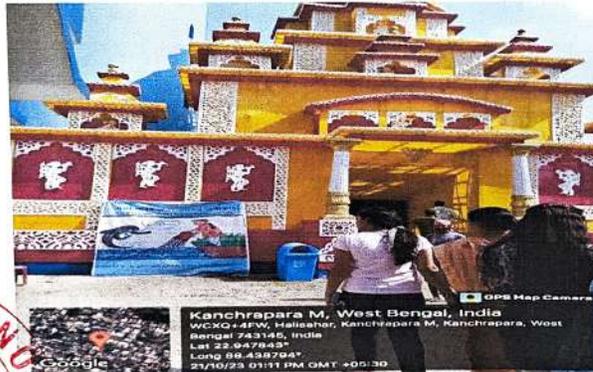


Chacha Choudhary Comic Book Distribution 2023 at Barrackpore –I Block

GOVT. WEST BENGAL  
NOTARY  
Name: Swapani K. Das  
Address: Barrackpore Sub-Division  
North 24 Pgs.  
Regn. No. - 06/2002  
Expire  
Date: 26.08.2027

# 31886

## Annexure – III



Display Flex / Banner Durga Puja 2023 at Kanchrapara Municipality

GOVT. WEST BENGAL  
NOTARY  
Name: Saiban K. De  
A/c: Jaisail Sub-Division  
Ward 24 Pura  
Regn. No. - 06/2002  
Expiry  
Date: 26.08.2027

# 31887

Annexure – IV



Ram Lochan Ghat & Kuti Ghat at Baranagar



# 31888

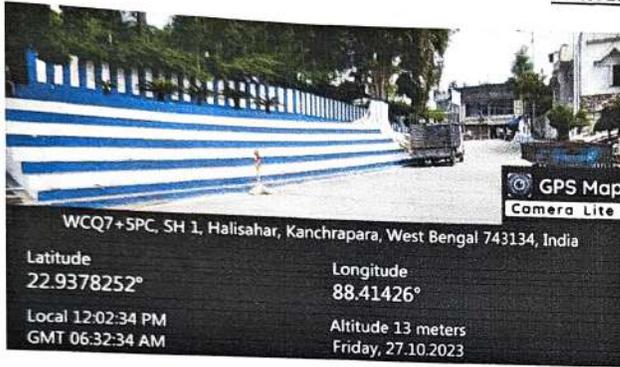
## Annexure – V



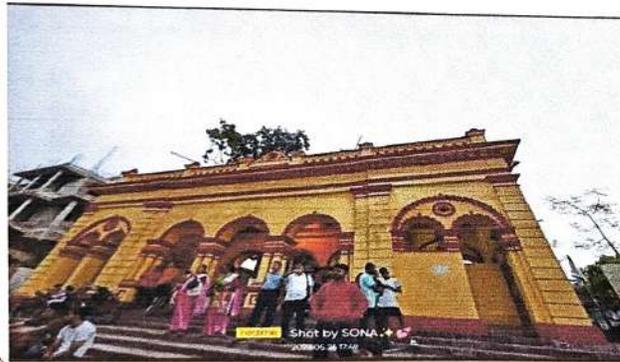
Afforestation 2022-23 at Barrackpore Cantonment Area

GOVT. WEST BENGAL  
NOTARY  
Name: Sanjiban K. Das  
Age - 48, Sd. Sub-Division  
North 24 Pgs.  
REG. NO. - 06/2002  
EXPIRE  
Date: 26.08.2027

# 31889 Annexure - VI



Ramprasad Ghat at Halisahar



Rani Rashmani Ghat at Barrackpore





31891

Annexure – VII



Ramprasad Ghat at Halisahar



Peer Ghatat Titaghar

GOVT. NOTARY  
WEST BENGAL  
Name: Sajjan K. De  
No. Rajshahi Sub-Division  
North 24 P.S.  
Phone No. - 0672002  
Phone: 032 08227  
Date: 22/08/2022

31892

Annexure – VII



Glass Kal Ghat, Titagarh Municipality

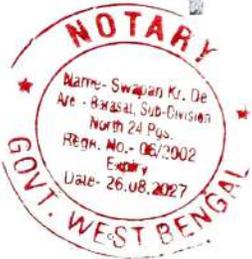
**NOTARY**  
Name: Swapan K. De  
A/c - Birsahal Sub-Division  
Form 24 Pys  
Regn. No. - 06/2002  
Expiry  
Date - 26.08.2017  
**GOVT. WEST BENGAL**

# 31893

## Annexure – VII

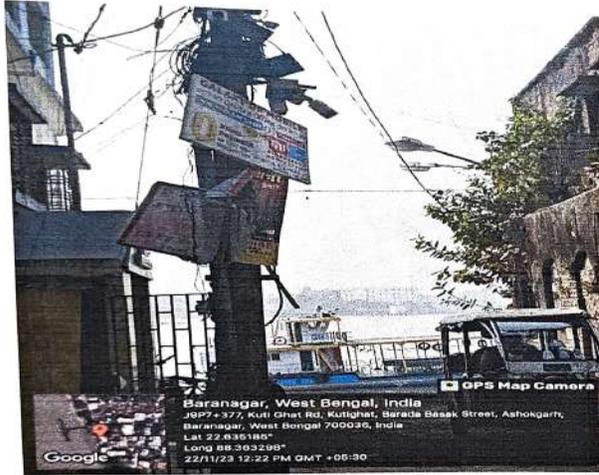


Glass Kal Ghat ,Titaghar Municipality



# 31894

## Annexure – VIII



Ram Lochan Ghat & Kuti Ghat at Baranagar



31895

Annexure-R-II

Report on Bio-medical Waste Management in identified Ganga District

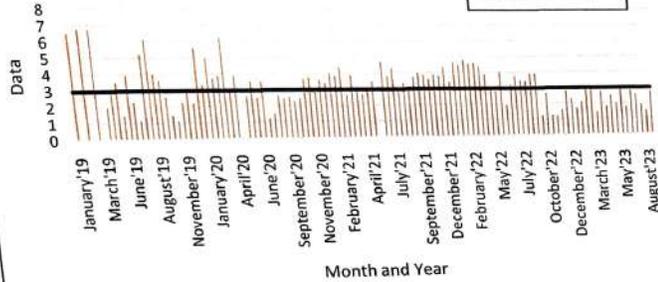
Sl. No.	Name of the District	Number of Health Care Units	Bio-medical Waste Generation (Kg/day)	Bio-medical Waste Treatment and disposal (Kg/day) in Common Bio-medical Waste Treatment Facilities
1.	North 24 Parganas	1179	6646.01	6646.01



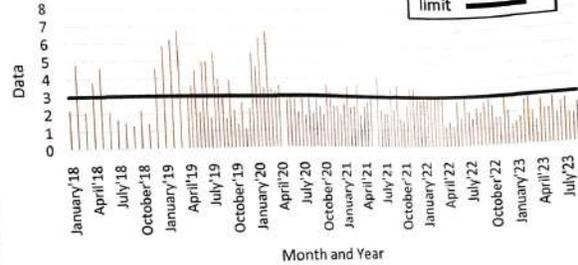
31896

District: North 24 Parganas

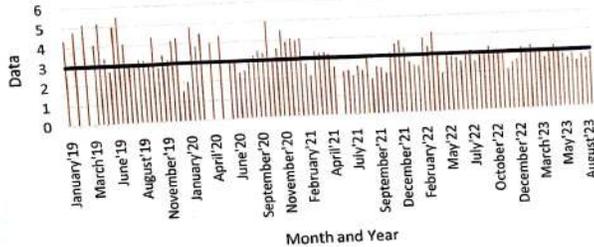
BOD (mg/l)  
Palta Shitalatala



BOD (mg/l)  
Palta



BOD (mg/l)  
Dakshineswar

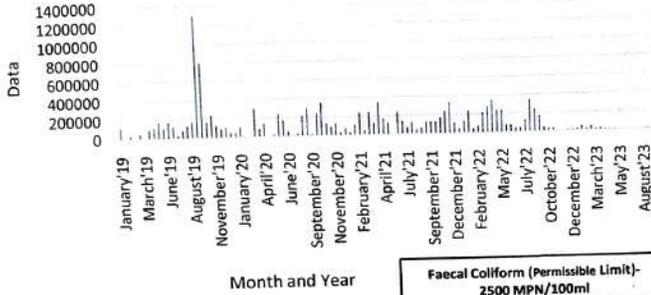


**NOTARY**  
 Name: Surajon Kr. Das  
 Address: Barisal, Sub-Division  
 North 24 Parg.  
 Regn. No. - 08/2002  
 Expire  
 Date: 26.08.2027  
**GOVT. WEST BENGAL**

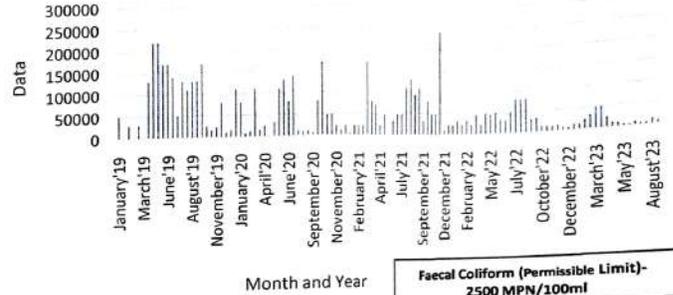
# 31897

## District: North 24 Parganas

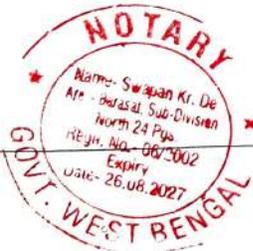
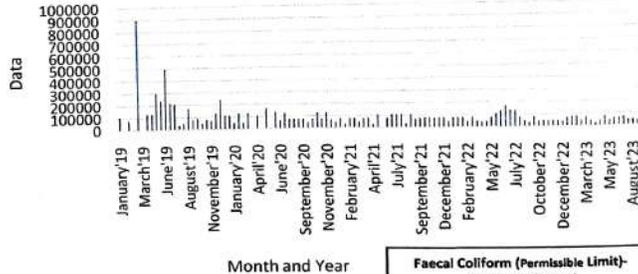
### Faecal Coliform (MPN/100ml) Palta Shitalatala



### Faecal Coliform (MPN/100ml) Palta



### Faecal Coliform (MPN/100ml) Dakshineswar



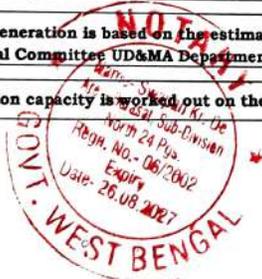
## L. Sewage

Name of the District: North 24 Parganas

SL No	Name of Town	Sewage Generation per day (in MLD) *	Quantity of Sewage treated per day (in MLD)	Status of existing Sewage Treatment Plant (STP)				Quality of discharged treated sewage from each STP, particularly for Faecal Coliform	Time bound plan to meet up the gap	Details of Hotels, Dharmashala, Ashram operating without proper consent and discharging untreated effluent	Water Quality in terms of Faecal Coliform (MPN/100 ml)
				Number of STP	Built up Capacity in MLD	Capacity Utilization in (%) **	Mode of disposal in each town				
		[a]	[b]	[c]				[d]	[e]	[f]	[g]
1	Bhatpara	46.25	26.36	4	60.50	55.00%	A) Treated Water is being re-used for different purposes as per policy prepared by UD&MA Deptt. (June, 2020) B) Balance treated water is being discharged in surface water body	a) Newly constructed STPs are compliant with the standard set by Hon'ble NGT in its order dated 30-04-2019 b) Old STPs are compliant with the standard set by MoEFP&CC in its notification dated 13-10-2017	a) 30 MLD capacity STP is under construction at (North Barrackpore ) b) 60 MLD capacity STP is under renovation at (Baranagar) c) 8 MLD capacity STP at (North Barrackpore) is under tendering stage d) 15 KLD capacity FSTP at (Garulia) is under Process of sanction e) 60 KLD capacity FSTPs are in operational at Baranagar Municipal area. f) State is planning for setting up of STP/s & FSTP/s for the projected population in the year 2037 funding from NMCG, AMRUT, & State Funds for mitigating the gap in a phased manner.	Nil	Water Quality report including Faecal Coliform for the month of Oct - Dec, 2023 is enclosed in Annexure-A The report is received from WBPCB.  Graphical representation of Biochemical Oxygen Demand (BOD) level upto the month of Dec'23 as received from WBPCB is enclosed in Annexure - B
2	Naihati	28.90	9.25	2	18.06	58.73%					
3	Barrackpore	17.92	7.06	2	24.00	96.71%					
4	Halisahar	14.43	4.50	1	16.00	41.90%					
5	Garulia	10.37	3.28	1	7.90	80.00%					
6	Titagarh	12.78	6.60	2	9.00	73.33%					
7	Khardah	14.96	11.28	1	14.00	80.60%					
8	Panihati	48.13	9.60	1	12.00	80.00%					
9	Kanchrapara	14.13	3.86	1	18.00	24.10%					
10	North Barrackpore	16.48	-	-	-	-					
11	Kamarhati	39.50	-	-	-	-					
12	Baranagar	28.85	-	-	-	-					
<b>Total</b>		<b>292.70</b>		<b>15</b>	<b>179.46</b>						

\* Sewage generation is based on the estimated population in Urban Areas as of 2022 taking 2011 Census as base and the same has been approved in the meeting of Technical Committee UD&MA Department held on 23.11.2023.

\*\* Utilization capacity is worked out on the basis of as on date design flow of each STP.

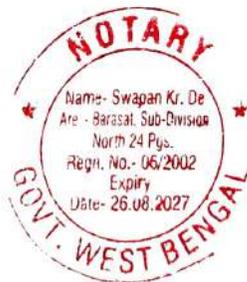


# 31899

## Water Quality of Polluted River stretches of 1river in North 24 Parganasduring October 2023

[Priority changed based on Polluted River stretches for Restoration of Water Quality-2022 (Draft), published by CPCB]

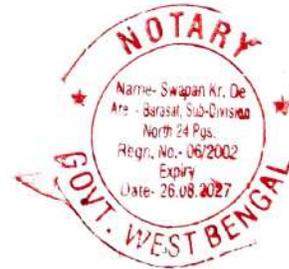
Priority	River	Station	pH (Unit)	(DO)(mg /l)	BOD(mg /l)	Total Coliform (MPN/100 ml)	Fecal Coliform (MPN/100 ml)	Fecal Streptococci (MPN/100ml)
IV	Ganga	Palta Shitalatala	7.23	5.4	2.9	33000	11000	490
		Palta Shitalatala	7.09	5.7	2.8	23000	7900	490
		Palta	7.46	5.4	2.6	46000	13000	790
		Palta	7.43	6.5	2.85	33000	11000	700
		Dakshineswar	7.34	5.46	2.43	120000	70000	490
		Dakshineswar	6.91	5.59	2.5	110000	63000	400



# 31900

## Water Quality of Polluted River stretches of 1river in North 24 Parganas during November 2023

Priority	River	Station	pH (Unit)	(DO)(mg /l)	BOD(mg /l)	Total Coliform (MPN/100 ml)	Fecal Coliform (MPN/100 ml)	Fecal Streptococci (MPN/100ml)
IV	Ganga	Palta Shitalatala	7.49	7.3	2.4	22000	7900	490
		Palta Shitalatala	7.61	6.9	2.8	33000	7000	460
		Palta	7.75	7.4	2.9	31000	14000	790
		Palta	7.69	7.2	2.3	23000	17000	700
		Dakshineswar	6.88	5.5	2.83	140000	84000	470
		Dakshineswar	7.02	5.5	2.83	130000	79000	460



31901

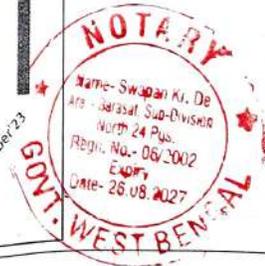
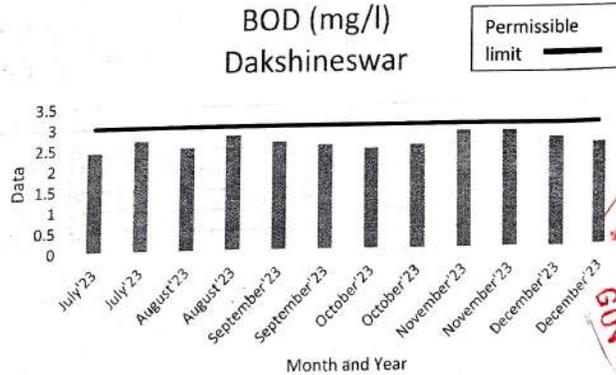
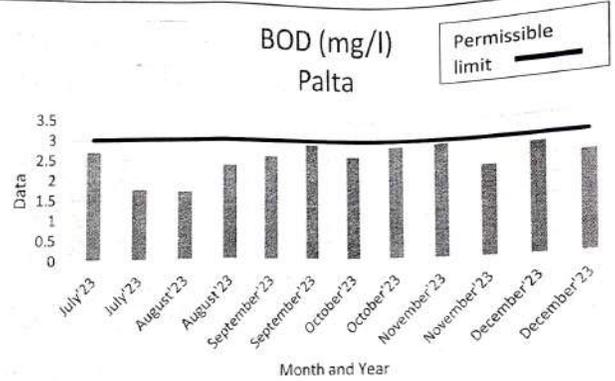
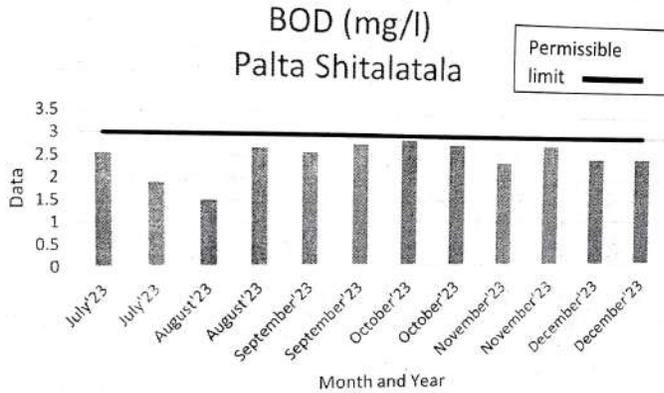
**Water Quality of Polluted River stretches of River in North 24 Parganas during  
December 2023**

Priority	River	Station	pH (Unit)	(DO)(mg /l)	BOD(mg /l)	Total Coliform (MPN/100 ml)	Fecal Coliform (MPN/100 ml)	Fecal Streptococci (MPN/100ml)
IV	Ganga	Palta Shitalatala	7.84	7.5	2.5	31000	7000	700
		Palta Shitalatala	7.15	8	2.5	24000	5400	490
		Palta	7.79	7.4	2.8	33000	9400	490
		Palta	7.31	8	2.5	22000	5400	330
		Dakshineswar	7.39	6.27	2.66	120000	63000	490
		Dakshineswar	7.26	6.94	2.5	110000	58000	470



# 31902

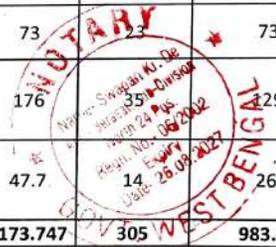
## District: North 24 Parganas



### Fresh Waste Processing Status of Ganga Towns

31903

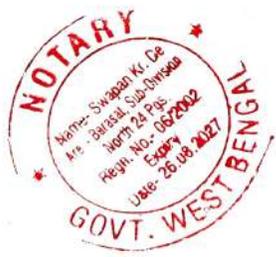
District	ULB	Ward	Per day Total Fresh Waste Generation	Segregation in no of wards	Per day quantity of Total Waste being collected in Segregated Manner (TPD)	Collection and Transportati on Total In TPD	Waste Processing in TPDTOTAL	Processing gap	Tender Status	
1	NORTH 24-PGS	Baranagar	34	34	167	167		167	LoA cum Work Order Issued	
2	NORTH 24-PGS	Barrackpore	24	24	50.00	50		50	LoA cum Work Order Issued	
3	NORTH 24-PGS	Bhatpara	35	35	205.00	205	15.98	189.02	Standalone Tender to be floated	
4	NORTH 24-PGS	Garulia	21	17	35.77	24.60	35.77	21	14.77	Integrated Fresh Tender to be floated both for Legacy and Fresh Waste
5	NORTH 24-PGS	Halisahar	23	23	52	40.60	52	11.3	40.7	Integrated Fresh Tender to be floated both for Legacy and Fresh Waste
6	NORTH 24-PGS	Kamarhati	35	28	160	135.97	160		160	LoA cum Work Order Issued
7	NORTH 24-PGS	Kanchrapara	24	19	53.84	37.33	53.84	20.33	33.51	LoA cum Work Order Issued
8	NORTH 24-PGS	Khardah	22	22	46.437	30.18	46.437		46.437	Integrated Fresh Tender to be floated both for Legacy and Fresh Waste
9	NORTH 24-PGS	Naihati	31	31	107	80.55	107	8.76	98.24	Work Started
10	NORTH 24-PGS	North Barrackpore	23	23	73	73.00	73		73	Tender to be floated
11	NORTH 24-PGS	Panihati	35	35	176	129.77	176		176	After resolving the local issues by the Hon'ble MP ( Sri Sougata Roy), decision will be taken.
12	NORTH 24-PGS	Titagarh	23	14	47.7	26.00	47.7	5.73	41.97	Integrated Fresh Tender to be floated both for Legacy and Fresh Waste
<b>TOTAL</b>			<b>330</b>	<b>305</b>	<b>1173.747</b>	<b>983.4316</b>	<b>1173.747</b>	<b>83.1</b>	<b>1090.647</b>	


  
 Notary Seal of West Bengal  
 Notary Name: Swagata K. De  
 Registration No: 3514  
 Validity: 24.08.2022 to 24.08.2027  
 Date: 26.08.2022

## Legacy Waste Processing Status of Ganga Towns

31904

District	ULB	No. of Dump sites	Area (In Acre)	Estimated Quantity of Legacy Waste (in MT)	Status/ Time of completion	Legacy Waste Processed	Acre reclaimed
1 NORTH 24-PARGANAS	New Barrackpore	1	22.68	854726	Started/ December, 2024	674254	11.75
2 NORTH 24-PARGANAS	Baranagar				Completed	58100	2.57
3 NORTH 24-PARGANAS	Bhatpara	2	2.57	58260.00	Started/ September, 2024	22650	0.50
4 NORTH 24-PARGANAS	Garulia	1	1.8	52,449	Started/ September, 2024	2290	0.34
5 NORTH 24-PARGANAS	Halisahar	1	0.84	6799	Started/ September, 2024	26000	3.00
6 NORTH 24-PARGANAS	Kamarhati	1	8.00	155764	Completed	24082.6	3
7 NORTH 24-PARGANAS	Kanchrapara	1	3.00	24,282	Completed	46120	2.34
8 NORTH 24-PARGANAS	Khardah	1	2.75	46118	Started	220000	15.12
9 NORTH 24-PARGANAS	Naihati	3	23.94	300000.00	Completed	51769	1.5
10 NORTH 24-PARGANAS	Panihati	1	1.50	51767	Completed	119935.00	1.40
11 NORTH 24-PARGANAS	Titagarh	1	4.9	120886	Completed	1245200.60	41.5219
<b>TOTAL</b>		<b>13</b>	<b>71.98</b>	<b>1671051</b>	<b>0</b>		



31905

Construction and Demolition waste of Ganga Towns					
Sl. No.	District	Name of Ganga Town	Total per day generation of C & D Waste within the District (TPD)	The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization	Remarks, if any
1	North 24 Parganas	BaranagarC28:C42C28:C41C28:C40C28:C39	13.55	0	It has been decided that C&D waste of following 12 ULBs of North 24 Parganas District to be feeded at this plant
2	North 24 Parganas	Barrackpore	8.75	0	
3	North 24 Parganas	Bhatpara	19.56	0	
4	North 24 Parganas	Garulia	4.55	0	
5	North 24 Parganas	Halisahar	5.95	0	
6	North 24 Parganas	Kamarhati	17.39	0	
7	North 24 Parganas	Kanchrapara	7.09	0	
8	North 24 Parganas	Khardah	6	0	
9	North 24 Parganas	Naihati	12	0	
10	North 24 Parganas	North Barrackpore	7.3	0	
11	North 24 Parganas	Panihati	15.86	0	
12	North 24 Parganas	Titagarh	6.41	0	



31906

Annexure - R-8



**LIFE**  
Lifestyle for  
Environment

**WEST BENGAL POLLUTION CONTROL BOARD**  
(Department of Environment, Government of West Bengal)  
**Barrackpore Regional Office**  
Panpur More, Kalyani Expressway, P.O.-Narayanpur, Kankinara.  
Dist.- 24 Parganas(North), PIN - 743126  
☎ - 2580-0573, 2502-1188 / 1189

Date : 17.01.2024

Memo no. 31 - 20/WPB/BR/O/23

To  
Officer In Charge  
Department of Municipal Affairs  
North 24 Parganas, Barasat.

Sub. : Report of industrial effluent discharge and bio-medical waste.

Ref. : Your letter Memo no. 54/DMA/N24PGS, dated : 16.01.2024.

Sir,

As advised by competent authority the details of effluent and solid waste generated from GPI units in the municipal areas along with bio-medical waste generated in the district, is enclosed.

Yours faithfully,

R. Saha 17/01/24  
Environmental Engineer & In-Charge  
Barrackpore Regional Office

Enclose : As stated.



# 31907

## Industrial Effluent discharge

Sl. No.	Name of Municipality	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated.	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
1	Bhatpara Municipality	No of units- 1 Name and address of unit- M/s Exide Industries Limited, 91, New Chord Road, P.O.- Athpur, P.S - Jagatdal, 24 Pgs (N)- 743128	800 KL	Effluent Treatment Plant	BOD (3 days @ 27°C)	NOT DONE
					COD	15.44 mg/l
					Lead	0.011 mg/l
					O & G	<5.00 mg/l
					pH (Unit)	7.2 mg/l
					TSS (@ 103-105°C)	12.00 mg/l
					2.4 MT Sold to authorized recyclers	

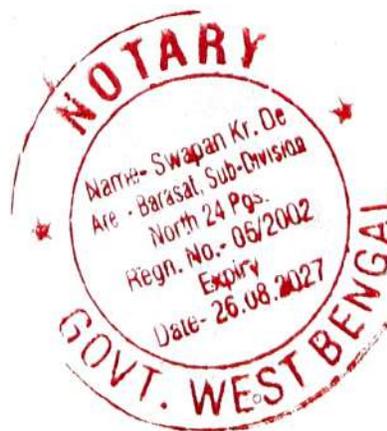
  
 Environmental Engineer  
 Barraspara Regional Office  
 WB Pollution Control Board



31908

Bio medical Waste			
Sl. No.	Name of Municipality	The per day total generation of bio medical waste in the District	The manner of its treatment and disposal
1	All Municipalities in 24 Pgs (N) cumulatively	6646.01 Kg/day	1) Incineration- 5005.41 Kg/day and 2) Autoclaving- 1640.60 Kg/day

R. K. D.  
Environmental Engineer  
Barrackpore Regional Office  
WB Pollution Control Board



31909

Annexure-R-8



Government of West Bengal  
Irrigation & Waterways Directorate  
Office of the Executive Engineer-I, Canals Division,  
Jalasampad Bhawan, 2<sup>nd</sup> floor, Salt Lake City, Kolkata 700091  
e-mail- ecanalswd@yahoo.com

Memo No. ....10.....

Date. 04.01.2024

To

The Additional District Magistrate (Try)  
& Member Convenor District Ganga Committee  
Office of the District Magistrate  
North 24 Parganas, Barasat.

Subject- Report regarding the different issues i.e.w. Kachrapara/Halisahar/Naihati/Bhatpara  
/Garulia /North Barrackpore/Titagarh/Khardaha/Panihati/Kamarhati/Baranagar Municipality under  
Namami Ganga Project, North 24 Parganas District.

Ref.- Your office Memo No. 1337/2(4)/DMA/N24PGS, Dt. 26.12.2023

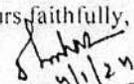
Sir,

With the reference of above, I would like to furnish the report regarding above stated subject  
for the issues relevant to the jurisdiction of the undersigned.

1. **Regulation of Flood Plain Zone** : There are some vulnerable stretches along the left bank  
of River Hooghly within Bhatpara/Garulia/Barrackpore/Baranagar Municipalities. A  
comprehensive index map showing the stretches is submitted herewith for your kind  
information. Amongst the spots, protection work of Kangali Ghat is ongoing and the  
estimates/schemes of other stretches are under process of this Deptt. Moreover, it is to be  
noted the these Protection works of all the stretches are to be carried out, otherwise the  
respective banks may be collapsed and vicinity will be flooded with tidal effect of River  
Hooghly.
2. **Mining** : 'Number of cases registered within a year against illegal mining in the bed or  
flood plains of River Ganga and its tributaries and details of enforcement of mining policy  
of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and  
Sustainable Sand Mining Management guidelines 2016' - Nil for this Jurisdiction.

Encl. As Stated

Yours faithfully,

  
4/1/24  
Executive Engineer-I  
Canals Division

Date. 04.01.2024

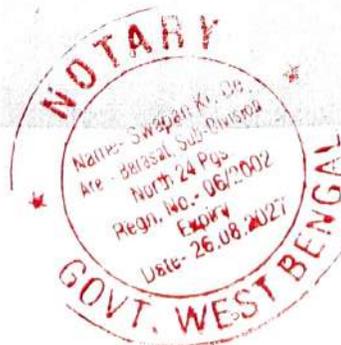
Memo No. ..../1 (2)

Copy to for kind Information to-

1. The Superintending Engineer, Eastern Circle, I. & W. Dte.
2. The S.D.O. Calcutta Canals Sub Division, Canals Division.

Sd/- D. Sarker

Executive Engineer-I  
Canals Division



# INDEX MAP



LOCATION OF VULNERABLE SPOTS AT LEFT BANK OF RIVER HOOGLHY

31911

Annexure - R-8

## Hydro Project

Sl. No.	Name of the District	The concerned hydro project set up on river Ganga and its tributaries will ensure maintaining and complying with the prescribed minimum 15 % of flow of water in the river Ganga and its tributaries
1	North 24 Parganas	NIL

